

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-219(ND)/2017

IN THE MATTER OF:

M/s. Deepak Beri & Ors. PETITIONER

Vs.

M/s. DB Engineering (P) Ltd. RESPONDENT

SECTION :

Under Section 241 /242

Order delivered on 07.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : Mr. Adhish Srivastava, Advocate .. For R-3 & 4

ORDER

Learned Counsel for the parties are present. At the request of the parties, the matter is adjourned to 08.9.2017.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.9.2017